

43

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION NO. 685/2019

Date of Decision: 10th October, 2019

CORAM: R. VIJAYKUMAR, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

J. viplav Babu
Aged: Adult, Occu: Serving as
Assistant Central Intelligence
Officer-II/Exe Presently serving
on deputation at Bureau of
Immigration as Immigration
Counter-Officer at CSI, Mumbai
International Airport, Mumbai
Residing at Qrt. No.332/3,
CGS Quarters, Malwani,
Malad (E), Mumbai - 40 095. . . . *Applicant*

(*By Advocate Shri Anil Jaiswar, proxy
counsel for Shri R.G. Panchal*)

VERSUS

1. Union of India,
Through Secretary,
Ministry of Home Affairs
Government of India,
North Block,
New Delhi - 110 001.
2. Director of Intelligence Bureau
North Block,
New Delhi - 110 001.
3. Assistant Director/E
Subsidiary Intelligence Bureau
C-23, E-Block Bandra Kurla
Complex, Bandra East.
Mumbai - 400 051.
4. Shri Selvaraj,
Aged: Adult, Occu: having worked
As Assistant Director/E
at Subsidiary Intelligence Bureau

C-23, E Block Bandra Kurla
Complex, Bandra East
Mumbai - 400 051.

... **Respondents**

ORDER (ORAL)

PER: R. VIJAYKUMAR, MEMBER (A)

The learned proxy counsel for the applicant submits that he wishes to withdraw this OA since the disciplinary proceedings against the applicant have concluded and he will be consulting the applicant for further steps in the matter.

2. In these circumstances, the Original Application is dismissed as infructuous. No order as to costs.

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member (A)

ma.

JD
11/10/19